

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. S. SAYYAD
COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 18-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100059/2013	The State CBI ACB Vs Habib Bismillah Khan	SPP. Sandeep Singh Adv. Anjali Awasthi-A/1, Adv. Shingnapurkar-A/2
2	SPL CASE CBI	100023/2016	The State CBI ACB Vs Milind Shamsundar Birje	Ld. SPP. Shri. Sandeep Singh Ld. Adv. Shri. Shingnapurkar
(Main Matter REMAND APPLN CBI/0100001/2016)				
3	SPL CASE CBI	100033/2018	The State of CBI, ACB Vs Vijay Pandurang Chaudhary @ Ajay R. Patil and another 1	SPP Sandeep Singh Adv. Rahul Arote
(Main Matter REMAND APPLN CBI/0100147/2018)				
<u>CHARGE</u>				
4	SPL CASE CBI	100010/2017	The State CBI ACB Vs Pritam Vidyadhar Nagarkar and othes	
<u>REPLY/SAY</u>				
5	SPL CASE CBI	100046/2019	C.B.I., A.C.B. Vs M/S Vision Machines Pvt. Ltd. and other	
